CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 31st day of August 2009

Review Application No. 21 of 2008

Original Application No. 1140 of 2005

Hon'ble Mr. Ashok S. Karamadi Member (J) Hon'ble Mr. S.N. Shukla, Member (A)

- Union of India, through General Manager, East Central Railway, Hajipur, Bihar.
- The Chief Personnel Officer, East Central Railway, Hajipur, Bihar,
- The Senior Divisional Electrical Engineer (TRS)
 East Central Railway, Mughalsarai, Distt:
 Chandauli.

. . . Applicants/Respondents

By Adv : Sri K.P. Singh

VERSUS

Lalitesahwar Prasad Singh & Ors

. . . Respondents/Applicants

By Adv: Sri S.K. Mishra

ORDER

By Hon'ble Mr. Ashok S. Karamadi, JM

Sri K.P. Singh, learned counsel for the applicant. Sri S.K. Mishra, learned counsel for the respondents.

2. This Review Application has been filed against order of this Tribunal dated 29.11.2006. The grounds taken in the Review Application are that the earlier order which was passed on merit is an exparte order in the absence of counter affidavit on behalf of the

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respondents. Having regards to the same it is stated that the order passed requires review.

- 3. Since the order passed on 29.11.2006 is on merit having considered all the contentions taken by the applicant and also with regard to the respondents in not appearing and filing the counter affidavit.
- 4. Having regard to the same we do not find any justification in accepting the contention taken by the review applicant in this regard as the same are not in the nature of appeal. Accordingly, the Review Application is dismissed.

Member (A)

Member (J)

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